

के पद के लिए लम्बाई तथा छाती मानक भी निर्धारित किया गया है ।

(ख) निर्धारित अर्हताएं रखने वाले कांस्टेबल भी अन्य सामान्य उम्मीदवारों के साथ हैड कांस्टेबल (लिपिकीय) के पद के लिए प्रतियोगिता परीक्षा में बैठ सकते हैं । उन्हें रोजगार हेतु प्रतियोगिता के लिए ऊपरी आयु सीमा में पांच वर्ष तक की छूट भी दी जाती है ।

(ग) कार्य की अनिवार्यता को देखते हुए कांस्टेबलों को लिपिक के कार्य पर तैनात किया जाता है, परन्तु इससे वे हैड कांस्टेबल (लिपिकीय) के रूप में पदोन्नत अथवा विशेष वेतन के पात्र नहीं होते जब तक कि वे प्रतियोगी परीक्षा पास करने के बाद नियमित आधार पर नियुक्त नहीं हो जाते ।

(घ) इस समय लिपिकीय ड्यूटियों पर 211 कांस्टेबल तैनात हैं । यह सूचना, कि प्रत्येक कितने वर्षों से कार्य कर रहा है, एकत्र की जा रही और सभा पटल पर रख दी जायेगी ।

Communal troubles

4167. PROF. MADHU DANDA-VATE:

SHRI AJIT BAG:

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:—

(a) what are the latest available figures of communal troubles since

1980 and the names of the places where these have taken place (State-wise);

(b) how many persons were killed and how many were injured during the communal troubles; and

(c) the steps taken to prevent the recurrence of these communal troubles?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Available information for the period January, 1980 to September, 1981 is given in the attached statement.

(b) According to available information 553 persons were killed and 4889 received injuries in the communal incidents during the period 1-1-1980 to 30-9-1981.

(c) Government have impressed on the State Governments the need to deal sternly, promptly and effectively with communal situations and to prevent their recurrence. Various steps have been suggested to State Governments from time to time, such as upgrading the local intelligence network; establishment of centralised Control Rooms; strengthening police deployment; rigorous preventive action against anti-social elements; stricter control over fire arms, vigorous steps for unearthing illicit arms and ammunition. Special care to be taken at the time of important festivals and celebrations etc. etc. Central Government have assured the State Governments of all help in containing communal violence. The provisions of the National Security Act, 1980 are available for taking preventive action against anti-social and anti-national elements. The National Integration Council has been re-constituted and held its meeting on the 12th November, 1980. The Council has constituted a sub-committee on communal harmony.

Statement

Name of State/ Union Territory	Total number of communal incidents during the period 1-1-80 to 30-9-81	Places in districts where communal incidents occurred during the period 1-1-80 to 30-9-81.
Andhra Pradesh	62	Hyderabad, Mahbunagar, Nizamabad, Kurnool Medak, Adilabad, Vijayawada, Prakasam, Nellore, Chittoor, Rangareddi, Karimnagar.
Assam	33	Nowgong, Hailakandi, Kamrup, Cachar, Dibrugarh, Dhubri, Goalpara, West Garo Hills.
Bihar	94	Gaya, Purnea, Hazaribagh, Sitamarhi, Ranchi, Giridih, Chapra, Bhagalpur, Monghyr, Katihar, Rohtas, Saharsa, Singbhum, Madhubani, West Champaran, Dhanbad, Darbhanga, Nalanda, East Champaran, Muzaffarpur, Gopalganj, Nawadah, Aurangabad, Begusarai, Palamau, Samastipur.
Delhi	8	Delhi.
Gujarat	77	Baroda, Mehsana, Ahmedabad, Baroach, Kaira, Kutch, Junagarh, Rajkot, Jamnagar, Surat, Bulsar, Panchmahals, Banskantha.
Haryana	2	Faridabad.
Jammu & Kashmir	13	Doda, Srinagar, Jammu, Udhampur Kupwara.
Karnataka	34	Shimoga, Kolar, Tumkur, Mysore, Coorg, Chickmagalur, Gulbarga, Bangalore, Chitradurga, South Kanara, Hassan, North Kanara.
Kerala	21	Trivandrum, Trichur, Mallapuram, Cannanore, Quilon, Alleppey.
Madhya Pradesh	46	Indore, Jabalpur, Mandasaur, Tikamgarh, Shajapur, Bhopal, Betul, Khargone, Chhindwara, Vidisha, Raisen, Ratlam, Dewas, Dhar, Hoshangabad, Raipur, Ujjain, Damoh.
Maharashtra ;	54	Amravati, Buldhana, Pune, Akola, Bombay, Nagpur, Sangli, Beed, Jalgaon, Ahmednagar, Yavatmal, Thane, Nanded, Sholapur, Dhule, Aurangabad, Satara.
Manipur	3	Imphal, Manipur Central.
Orissa	9	Sundergarh, Cuttack, Balasore, Phulbani, Keonjar.

(1)	(2)	(3)
Rajasthan	32	Bhilwara, Ganganagar, Jaipur, Kota, Banswara, Jodhpur, Jhunjhunu, Sirohi, Alwar, Jhalawar, Sawai Madhopur, Bundi, Jaisalmer, Nagaur, Sikar.
Tamil Nadu	25	Dharmapuri, North Arcot, Ramnad, Madurai, Tanjore, Nilgiris, Kanyakumari, Tirunelveli, Chingleput, South Arcot.
Tripura	1	Tripura.
Uttar Pradesh	93	Allahabad, Basti, Jaunpur, Mirzapur, Muzafrarnagar, Sultanpur, Moradabad, Bulandshahr, Bijnore, Jhansi, Faizabad, Etah, Agra, Shahjahanpur, Deoria, Aligarh, Saharanpur, Lakhimpur Kheri, Azamgarh, Hardoi, Gonda, Ghaziabad, Farrukhabad, Kanpur, Meerut, Bahraich, Pratapgarh, Varanasi, Rampur, Barcilly, Nainital, Gorakhpur, Pithoragarh, Lucknow.
West Bengal	59	Nadia, 24-Parganas, Burdwan, Calcutta, Bankura, Murshidabad, West Dinajpur, Cooch Behar, Midnapore, Malda, Howrah, Jalpaiguri, Hooghly, Birblum.

NOTE : —Information in respect of remaining States/ UTs is 'nil'.

तिब्बत में चीन का गुप्त विशाल सामरिक अड्डा

4168. श्री अशोक गहलोत : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 24 अक्तूबर, 1981 के दैनिक "हिन्दुस्तान" में "तिब्बत में चीन का गुप्त विशाल सामरिक अड्डा—भारत को खतरा" शीर्षक से प्रकाशित समाचार की ओर दिलाया गया है ?

(ख) यदि हां, तो सरकार द्वारा इस सम्बन्ध में क्या ठोस कदम उठाए गए हैं ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज वी० पाटिल) (क) जी, हां । उत्तरी तिब्बत में नागचुक में एक प्रक्षेपास्त्र अड्डा होने के बारे में अनेक समाचार पत्रों में खबरें छपी हैं ।

(ख) हमारे सुरक्षा परिवेश में होने वाली सभी घटनाओं पर सरकार बराबर नजर रखे हुए है और अपनी पूरी रक्षा तैयारी बनाए रखने के लिए सरकार ने पर्याप्त उपाय शुरू कर दिए हैं ।

Arrest of Indians in Sweden

4169. SHRI K. A. RAJAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received any report about the arrest of ten Indians in Stockholm when they were taken there by some travel agency and left there penniless;

(b) if so, the particulars thereof?

(c) whether any action has been taken against the travel agency concerned; and

(d) if so, the details thereof?